

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-15(PB)/2017
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: *Shobha*
Shobna Printers Pvt. Ltd.
And
Lahar Enterprise Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RASEEV K GOEL	Advocate	Petitioners	

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)